

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 232**  
**(CAA)-08/ND/2023**  
**IA-57/2024**

**IN THE MATTER OF:**

**Lepakshi Tubes Pvt.Ltd. With Rama Steel      ...      Applicant/Petitioner**  
**Tubes Ltd.**

**Under Section: 230-232**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant      :      Adv. Anang Shandilya**

**For the RD                      :      Adv. Jyoti Khurana, Adv. Aakash Sharma**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 31.05.2024.

**Sd/-**  
**(Court Officer)**